NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. Restoration Application /7/2022 in C.P. (IB)/3672(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Globe Ecologistics Pvt. Ltd.**
V/s
Larsen & Toubro Ltd

APPEARANCE :

FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** Adv. Lipsa Unadkat

Section: Rule 11 of NCLT, 2016 u/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

23.09.2022
ANKIT